

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).9640/2006

(From the impugned final judgement and order dated 11/05/2006 in WP No. 5661/2006 & WP No. 5911/2006 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S VARDAYAK TRADERS

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, permission to place addl. documents on record and prayer for interim relief)

Date: 24/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
(Vacation Bench)

For Petitioner(s)

Mr. Arun Jaitley, Sr.Adv.
Mr. B.K.Sood, Adv.
Ms. Indra Sawhney,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable on 6th June, 2006.

Notice to be served dasti.

In the meantime, only so far the allotment made in favour of

the petitioner on 31.3.2006 is concerned, status quo shall be maintained.

(Sukhbir Paul Kaur)
Court Master

(Vijay Dhawan)
Court Master